

[9 March, 2005]

RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO): (a) and (b) Yes, Sir. At the time of formulation of Tenth Five Year Plan the Planning Commission assessed the All India raw coal demand at 460.50 million tonnes by the terminal year of Tenth Five Year Plan i.e. 2006-07. During Mid-term Appraisal it has been revised to 473.18 million tonnes. To meet this demands, the target for the raw coal production was fixed at 405.00 million tonnes which at the time of Mid-term appraisal has been revised to 431.50 million tonnes.

To meet the above mentioned targets of raw coal production, the Planning Commission has approved an outlay of Rs. 18,652.20 crores during the Mid-term Appraisal.

(c) The details of the actual expenditure during 2002-03, 2003-04 and 2004-05 (Upto December, 2004) are as under:—

(Rs. in Crs.)

2002-03		2003-04		2004-05	
R.E.	Actual	RE.	Actual	R.E.	Actual
2744.21	1923.92	2604.12	1660.33	2608.35	1102.02

#### **Affairs of public schools in Delhi**

\*88. SHRIMATI JAYA BACHCHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that public schools in Delhi or their teachers have created situations whereunder tuitions, extra coaching, group coaching etc., have become necessary for the students; and

(b) if so, the reasons therefor and the remedial steps Government have taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) No, Sir. However, as reported by the Central Board of Secondary Education (CBSE), cut-throat competition for performance and achievement, fuelled by parental expectations, tends to promote the option for private tuitions among students. Teachers who indulge in private tuition are liable to be punished under Rule-113 of the Delhi School Education Rules, 1973.